

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 105  
CP No. (IB) - 52/9/JPR/2023  
Under Section 9 of IBC, 2016

**In the matter of:**

**Simran Exports Pvt. Ltd.**

**... Operational Creditor**

**Versus**

**Nirmal Inductocast Pvt. Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

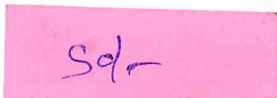
**Present Through Video Conferencing: -**

For the Operational Creditor : Sandeep Kumar Jain, PCS

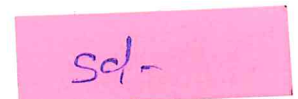
For the Corporate Debtor :

**ORDER**

Heard Mr. Sandeep Kumar Jain, PCS appearing on behalf of the Petitioner / Operational Creditor. An affidavit of service has been filed by the Petitioner vide Dairy No. 337/2024 dated 05.02.2024 stating that notice sent to the respondent has been served. Learned counsel for the Petitioner is directed to convey today's proceedings to the Respondent. List the matter for appropriate order on 06.03.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

February 06, 2024